

**IN THE HIGH COURT OF BOMBAY AT GOA****W. P. No.219 of 2020****Dinu @ Dinesh Laxman Madgaonkar  
and 4 others****..... Petitioners****V e r s u s****Sahara India  
Rep. By its Director &  
9 others.****..... Respondents**

None for the Petitioners.

Legal Officer present in person.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 31st JULY, 2020.****ORDER:**

The Legal Officer of the first respondent has appeared in person and sought two weeks time to engage a counsel and to proceed with the matter.

2. None appears for the petitioner.
3. Post the matter on 14/8/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-